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* IN THE HIGH COURT OF DELHI AT NEW DELHI

- LPA 195/2023, CM APPL. 13742/2023 & CM APPL. 13743/2023.
 GOVT OF NCT OF DELHI & ANR. Appellant Through: Mr. Santosh Kr. Tripathi, Standing
 - Counsel for the State with Mr. Arun Panwar, Mr. Kartik Sharma, Ms. Mehak Rankawat and Ms. Prashnsa, Advs.

versus SAMAIRA JEWELS PVT LTD & ORS. Respondent Mr. Sudhir Nandrajog, Sr. Adv. with Through: Mr. Ujjawal Anand Sharma, Mr. Prashant Sivarjan, Mr. Saharsh Jauhari, Mr. Justine George and Mr. Surya Kiran, Advs. for R-2. Mr. Santosh Kr. Tripathi, Standing Counsel for the State with Mr. Arun Panwar, Advocate. Mr. Alok Sharma, Advocate with Mr. Bhadauria, Uday Advocate for respondent.

CORAM: HON'BLE MR. JUSTICE SIDDHARTH MRIDUL HON'BLE MR. JUSTICE ANISH DAYAL

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ORDER 31.07.2023

At the request of learned counsel appearing on behalf of the petitioner,

re-notify on 10th August, 2023.

SIDDHARTH MRIDUL, J

ANISH DAYAL, J

JULY 31, 2023/RK

This is a digitally signed order.

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